NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2017 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CA/82/252/HDB/2017		
NAME OF THE COMPANY	Anuhya Constructions Private Limited		
NAME OF THE PETITIONER(S)	Anuhya Constructions Private Limited		
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad		
UNDER SECTION	252		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

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		days and the second	
	nsel(s) Des	nsel(s) Designation	nsel(s) Designation E-mail & Telephone No.

Enclosed Order Sheet

Heard Shri K. Ch. Venkat Reddy, Learned Counsel for the Petitioner.

Orders Reserved.

Member (T)

Member (J)

Bm